

**Most Urgent/Election Matter**

**F.No. C-50/08/2018-Ad.II**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs  
\*\*\*\*\*

New Delhi the 14<sup>th</sup> August, 2018

To

The Director General,  
Directorate General of Systems & Data Management,  
4<sup>th</sup> & 5<sup>th</sup> Floor,  
Samrat Hotel,  
Chanakyapuri,  
**New Delhi-110 021**

**Subject: Bye-Election to 35- Ranikor (ST) AC, Meghalaya, 2018- Deployment of Expenditure Observer-Reg.**

Sir,

I am directed to forward herewith a copy of Election Commission of India's letter No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2018/Vol.II/467 dated 14<sup>th</sup> August, 2018 (copy enclosed) on the subject mentioned above.

2. It is requested that the direction of ECI may be communicated to Shri Kayio Kayina, IRS(C&CE):11(R-23861) to reach the assigned AC/Dist. Hq. on 15.08.2018.

Yours faithfully,



(S.A. Ansari)

Under Secretary to the Government of India  
011-23095529

Encl. as above

Copy to:

1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.



(S.A. Ansari)

Under Secretary to the Government of India

By Special Messenger/E-mail

## ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/LBT/EEM/Exp. Obs./EEPS/2018/Vol.II

Dated: 14<sup>th</sup> August, 2018

To

✓ Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,  
Dept. of Revenue, Central Board of Excise & Customs,  
Room No. 47B, North Block,  
New Delhi.  
(saansari1967@gmail.com)

Subject: Bye-election to 35-Ranikor (ST) AC, Meghalaya, 2018- Deployment of Expenditure Observer- Regarding.

Sir,

I am directed to refer to your letter no. C-50/08/2018-Ad.II, dated 3<sup>rd</sup> August, 2018 and to state that the Commission has deployed Sh. Kayio Kayina, IRS(C&CE):11 (R-23861) as Expenditure Observer of bye-election to 35-Ranikor (ST) AC, Dist. South West Khasi Hills, Meghalaya announced by the Commission vide its Press Note no. ECI/PN/53/2018, dated 27<sup>th</sup> July, 2018 (copy enclosed).

2. Appointment letter of Sh. Kayio Kayina, IRS(C&CE):11 (R-23861) is being forwarded herewith with the request to intimate the Officer to reach the assigned AC/Dist. Hq. on **15.08.2018**.

Yours faithfully,



(RAJAN JAIN)  
UNDER SECRETARY

Copy to:-

1. The Chief Electoral Officer, Meghalaya, Shillong for information and necessary action. (By Speed Post/e-mail)
2. The District Election Officer, Dist. South West Khasi Hills, Dist. Hq. Mawkyrwat, Meghalaya, PIN-793114 for information and necessary action. (By Speed Post/e-mail)
3. Sh. Kayio Kayina, IRS(C&CE):11 (R-23861) with the request to make his visit to the assigned AC/Dist. Hq. on **15.08.2018** and stay there upto poll day i.e. 23.08.2018/re-poll, if any. (e-mail id: [kayio.kth@gov.in](mailto:kayio.kth@gov.in), mob. no. 08334854449). (By e-mail)
4. Zonal Section (North East Section-II) & CEMS-I for information.



(RAJAN JAIN)  
UNDER SECRETARY